

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
28-03-2024 AT 10:30 AM**

**CP No.135/241/HDB/2018  
AND  
IA (CA) 4/2024 in CP No.135/241/HDB/2018  
u/s. 241 of Companies Act, 2013**

**IN THE MATTER OF:**

Dr. Srinivas Sunkavally

**...Petitioner**

**AND**

Aarush Building Materials Pvt Ltd & (7) Others

**...Respondent**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**CP No.135/241/HDB/2018**

Learned PCS Mr Vikas Reddy, for respondent present through Video Conference.  
Learned Counsel Mr Narender Naik, for petitioner present through Video Conference.

At request for continuation of submissions by the company petitioner, matter adjourned to 18.04.2024.

**IA (CA) 4/2024**

Learned PCS Mr Vikas Reddy, for applicant present through Video Conference.  
It is represented that this **IA has already been allowed** and there is no need to list it again.

**Sd/-  
MEMBER (T)**

**Sd/-  
MEMBER (J)**